
Munna Lal Vs State Of Uttar Pradesh

Jail Appeal No. 3161 Of 2013

Court: Allahabad High Court

Date of Decision: March 6, 2019

Acts Referred:

Code Of Criminal Procedure, 1973 " Section 313, 383#Indian Penal Code, 1860 " Section 34, 302, 452

Hon'ble Judges: Sudhir Agarwal, J; Ram Krishna Gautam, J

Bench: Division Bench

Advocate: Rahul Mishra, A.G.A., Nikhil Chaturvedi

Judgement